

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:541
ANSWERED ON:09.07.2004
REVISION OF COAL ROYALTY
Mandal Shri Sanat Kumar

Will the Minister of COAL AND MINES be pleased to state:

- (a) whether the Government has any proposal to review the coal royalty;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR COAL AND MINES (DR. DASARI NARAYANA RAO)

(a) No, Sir.

(b) Does not arise in view of answer given to part (a) of the question.

(c) As per Section 9 (3) of the Mines and Minerals (Development and Regulation) Act, 1957, upward review of rate of royalty shall not be done more than once during any period of 3 years. The royalty on coal was enhanced on 16.08.2002. Therefore, it can be reviewed only after 16.08.2005.